

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III (SPECIAL BENCH)**

**Item No.306**

IA-4524/2021IA-3385/2020

In

IB-432(ND)/2019

**IN THE MATTER OF:**

Mr. Arun Kumar Sinha

**Vs.**

M/s. Three C Homes Pvt. Ltd.

**.... APPLICANT/PETITIONER**

**....RESPONDENT**

**SECTION**

**U/s 7 IBC code 2016**

**Order delivered on 18.10.2022**

**CORAM:**

**SHRI L.N.Gupta**

**MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS**

**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant

: Mr. Gopal Jain, Sr Adv. , Mr. Abir Roy, Mr. Vivek Pandey, Ms. Aastha Sardana, Ms. Suvarna, Advocates for the Resolution Applicant

For the Respondent

:

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 24.11.2022.



**(Court Officer)**

**Court-III**